NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 53(ND)/2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: M/s Arvinder Singh Arora v. M/s Prosper Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

DESIGNATION REPRESENTATION S.NO. NAME SIGNATURE Delejanie Hov. Dag. Debjani Das For Petitione 207 p Sudeep Kumz Shatisa (Raf Kara Sachduna (Nov) Karan Simph karn Sall LIM R7 in preson ORDER

A request for adjournment is being made by the ld. Counsel for the petitioner. At her request, matter is adjourned to 05.09.2016.

Sq I - c(Ina Malhotra) Member Judicial Sq I - m

(R.Varadharajan) Member Judicial